

(c) whether a memorandum was submitted to Government in December, 1956 by the National Federation of Post and Telegraph Employees regarding non-departmental telephone operators; and

(d) if so, the action taken thereon?

**The Minister in the Ministry of Transport and Communications (Shri Raj Bahadur):** (a) Yes.

(b) 169.

(c) A memorandum was submitted in February, 1957.

(d) It is under consideration of Government.

#### **Vizagapatam Port**

**\*515. Shri R. J. Rao:** Will the Minister of Transport and Communications be pleased to state:

(a) the number of berths in the Vizagapatam port;

(b) the number of incoming ships every week;

(c) how long a ship has to wait outside to get a berth at the Vizagapatam port; and

(d) in view of the fact that Vizagapatam Port is the only port for export of manganese and iron ore from States of Madhya Pradesh and Orissa, whether any steps are being taken by Government to remove the congestion and to develop the port?

**The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur):** (a) 4 quay berths for ores and general cargo, 3 jetty berths for bunkering, 4 mooring berths and 2 quay berths for oil tankers.

(b) The number of incoming ships varies from time to time; the average for March and April 1957 was between 9 and 10 ships per week.

(c) The waiting period of ships to obtain a berth also varies from time to time. For example in April 1957, when 38 ships entered the port, the waiting period averaged to 4.47 days per ship.

(d) As part of the Second Five Year Plan it is proposed to provide additional berths and mechanical equipment for handling of ores. Some equipment has already arrived and the dredging work for the additional berths is about to commence.

#### **Indo-Pak Canal Water Dispute**

**\*516. Shrimati Tarkeshwari Sinha:** Will the Minister of Irrigation and Power be pleased to refer to the reply given to Starred Question No. 47 on the 15th May, 1957 and state:

(a) whether it is a fact that during the interim period of the negotiations between India and Pakistan about the canal water dispute, India is being bound not to undertake any major canal developments concerning those waters, while Pakistan is free to do so; and

(b) what has been the cost of the Indian delegation which had virtually to stay in Washington for about five years?

**The Minister of Irrigation and Power (Shri S. K. Patil):** (a) No, Sir.

(b) The current phase of the co-operative work, with the participation of the World Bank, on the Indus Waters Dispute, was resumed in Washington in December, 1954. While the co-operative work has been extended upto the 30th September 1957, the deputation of the Indian delegation to Washington has been sanctioned at present upto the 30th June, 1957. The total expenditure on the stay of the Indian delegation at Washington from December, 1954 to 30th June, 1957, is Rs. 10.81 lakhs approximately.

#### **Steel Supplies for Indian Railways**

**\*517. { Shri Assar:  
Shri U. L. Patil:**

Will the Minister of Railways be pleased to state:

(a) whether Government have sent or propose sending special team of

officers to secure supplies of steel and other materials for Railways;

(b) if so, the names of the countries this team is visiting or will visit; and

(c) the approximate expenditure to be incurred on this team?

**The Deputy Minister of Railways (Shri Shahnawaz Khan):** (a) Yes, Sir.

(b) United Kingdom and other European countries, and possibly Japan and Canada.

(c) Rs. 81,000 approximately.

#### Shifting of Khalilabad Sugar Factory

\*518. { Shri Sinhasan Singh:  
Shri Bishwa Nath Roy:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether the Khalilabad Sugar Mill in District Basti has sought the permission and also aid of Government to shift the said factory to some other place;

(b) if so, whether the necessary permission and aid, if any, have been granted;

(c) whether Government have consulted the Sugar Cane growers about the proposed shifting and have considered their side of the case;

(d) to what extent this shifting would affect the sugar-cane cultivation in that part of the District which was supplying sugar-cane to this factory; and

(e) whether Government have taken any step to help the Sugar-cane growers to grow more and better type of sugar-cane?

**The Deputy Minister of Food and Agriculture (Shri A. M. Thomas):** (a) to (e). A statement giving the required information is laid on the Table of the Sabha. [See Appendix III, annexure No. 36.]

#### Distribution of Imported Wheat

\*519. **Shri Yajnik:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether the attention of the Minister has been drawn to the tele-

graphic representation made to him by the Roller Flour Millers Federation of India to the "catastrophic crisis" likely to be created in the country and specially in Ahmedabad, by his order restricting the issue of imported wheat to big cities like New Delhi, Bombay, Calcutta and Madras; and

(b) if so, the action taken thereon?

**The Deputy Minister of Food and Agriculture (Shri A. M. Thomas):** (a) and (b). No such telegram was received from the Roller Flour Millers Federation of India. A telegram protesting against stoppage of supply of imported wheat was, however, received from 3 flour mills of Baroda and Ahmedabad.

The mills are free to purchase indigenous wheat from any part of the country and with the arrival of the new crop wheat in the market no hardship should be experienced by them.

#### Railway Corruption Enquiry Committee

\*520. { Shri D. C. Sharma:  
Shri Liladhar Katakli:

Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No. 4 on the 20th March, 1957 and state whether the remaining recommendations of the Railway Corruption Enquiry Committee have since been implemented?

**The Deputy Minister of Railways (Shri Shahnawaz Khan):** These are still under consideration.

#### Telephone Exchange for Kosi Project

\*521. **Shri L. N. Mishra:** Will the Minister of Transport and Communications be pleased to state whether there is a proposal for providing a Telephone Exchange at Birpur, the headquarter of Kosi Project?

**The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur):** Yes, for the Kosi Project Administration.